TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, THE 29th APRIL, 1982.

NOTIFICATION
INCOME TAX

No. 4591 (F.No.203/1/82-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Central Board of Direct Taxes for the purposes of clause (a) of sub-section(2) of Section 35D of the Income-tax Act, 1961 in all the three areas of Technological Consultancy, Engineering Consultancy and Management Consultancy.

INSTITUTION

Sechoseyee Paper and Boards Limited, ~~New Delhi~~ Salem.

This approval takes effect from 4.11.1981 and is valid for a period of three years.

Sd/-(R.G.C.GOYAL)
UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

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2. Director of Inspection(I.T.& Audit)/Investigation/Special Investigation/Intelligence/Survey/Recovery/Vigilence/RGDP/P&PM, New Delhi.
3. Dte.of OSD(I.T), Ist floor, Aiwan-e-Ghalib, Rafe Sunari Lane, New Delhi.
4. Bureau of Public ENTERPRISES, Rayur Bhavan, New Delhi with reference to their U.O.Note No.DPE/Misc.(SIV)/Adv.(F)/82, dated 2.3.1982.
5. The Manager, Sechoseyee Paper and Boards Limited, Regd.Office and Mill:Pallipalayam, Salem Dt.ERODE-638007 with reference to their letter No.M(T&FA)/TDPL/350, dt.8.10.1981.
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